

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 129 OF 2016 &
IA NO. 289 OF 2016**

Dated : 7th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Adani Power Maharashtra Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms.Poonam Verma
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-3

Mr. Nirav Shah
Ms. Ramni Taneja for R-2

Mr. Buddy R.Ranganadhan
Mr. D.V.Raghu Vamsy for R-1

ORDER

It is represented that pleadings are complete. List these matters for hearing on **29.11.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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